

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5726 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) No. 399 of 2024	Aiko Builders Pvt Ltd. & Ors. Vs. Aloukik City LLP & Ors.	Veera Mathai
2.	I.A. No. 5747 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rajil Jagdish Pahuja & Anr. Vs. Sumit Shukla (Interim Restoration Professional of Damara Gold Private Limited) & Anr.	Saurabh Nikale
3.	I.A. No. 5667 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees Provident Fund Organisation Vs. NDA Metaoxides Pvt. Ltd.	Saurabh Kansal
4.	I.A. No. 5668 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Central Board of Trustees, EPF Vs. Prakash Dattatraya Naringrekar Resolution Professional of Tricorn Fruit Products Ltd.	Saurabh Kansal
5.	I.A. No. 5670 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Employees' Provident Fund Organisation Vs. Micro Infra Contractors Pvt. Ltd. & Anr.	Saurabh Kansal

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